

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 04-06-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA/IBC/1349/2024**  
**PETITION NUMBER : CP/IBC/118/2021**  
**NAME OF THE PETITIONER : State Bank of India**  
**NAME OF THE RESPONDENT(S) : Selvaraj Mosses**  
**UNDER SECTION : Sec 60(5) of IBC, 2016**  
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**ORDER**

Ld. Counsel from the office of Ld. Counsel Mr.Chandrasekaran for State Bank of India. Ld. Counsel Mr.Abishek Raman for the Respondents.

In this case, RP report has been filed.

RP report is yet to be served on the Respondents.

RP is directed to serve the report and file AOS.

Reply be filed within 2 weeks.

Rejoinder be filed within a week thereafter.

Post the matters for hearing on **18.07.2024**.

**-Sd-**  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

**-Sd-**  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk